

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI B. V. WAGH
COURT 56 ADDL. SESSIONS JUDGE
CRIMINAL CAUSE LIST DATED 29.07.2020**

Sr. No.	Case No	Particulars	Stage	Name of Adv.	Next Date
1	ABA 356/2020	Balkrishna Jamnalal Vyas V/s. Mahim P. Stn.	Hearing	Adv. Subhash Menon.	
2	Cr. B.A.848/2020	Mohd. Ibrahim Abdul Sattar Shiakh V/s. Kurla P. Stn.		Adv. Asit Singh	
3	Cr. B.A.1615/2020	Samir Mohd. Ahmed Shaikh V/s. Dharavi P. Stn.		Adv. Samyak Gimekar	
4	Cr.B.A.1622/2020	Ajaz Rafiq Shaikh V/s. Dadar P. Stn.		Adv. Jigar Agarwal.	
5	Cr. B.A.606/2020	Imran Mahibub Shaikh V/s. V. B. Nagar P. Stn.	Reply	Adv. Rajesh Shirke.	
6	ABA 483/2020	Dattaram Tukaram Shinde V/s. Mahim P. Stn.		Adv. Prachita Vare.	
7	B.A.in S.C.564/2020	Dharmendra Pralhad Sharma V/s. Chembur P. Stn.		Adv. D. G.	
8	Cr.B.A.1139/2020	Abrdar Ahmed Mohd. Yusuf Choudhary V/s. Dharavi P. Stn.		Adv. Ashish Phalke	
9	ABA 781/2020	Amol Prafullachandra Karpe V/s. Mahim P. Stn.		Adv. K. S. Shetty.	

10	Cr. B.A.1027/2020	Rafiq Sayyed @ Rafya Hussain Sayyed V/s. Dharavi P. Stn.	APP	Adv. Ashish Phadke	
11	ABA 617/2020	Firoz Abdul Rashid Khan V/s. Parksite P. Stn.		Adv. Afrin Shiakh	
12	Cr.B.A.1201/2020	Jaan Mohd. Farid Shaikh V/s. Gharkopar P. Stn.		Adv. Dipika Gupta	
13	Cr.B.A.1663/2020	Mohm. Azad Shaikh @ Aju V/s. Dharavi P. Stn.		Adv. Samyak Gimekar	
14	Cr.B.A.1664/2020	Akbar Mohd. Shafik Shaikh V/s. Dharavi P. Stn.		Adv. Samyak Gimekar	
15	Cr. M.A. 1027/2020	Mangalsingh Gulabsingh Devda V/s. Dadar P. Stn.		Adv. Sanjay Singh	

Sheristedar, C.R.No.56.